

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.101
TP/7(AHM)2022 in CP 241 of 2004

Proceedings under Section 9 IBC

IN THE MATTER OF:

Universal Enterprise
V/s
Geeta Prints Ltd

.....Applicant

.....Respondent

Order delivered on: 23/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Advocate a/w.
: Mr. Naishal Modi, Advocate
For the Respondent : Mr. Priyam Raval, Advocate

ORDER

(Hybrid Mode)

The matter was passed over as Learned Counsel for the applicant was not available.

Post the pass over, the learned counsel for the applicant, Mr. Pavan Godiawala, appears on behalf of the applicant and submits that the settlement has failed and he is requesting adjournment for final arguments in the matter.

Re-list the matter before the Regular Bench for final hearing on 02.08.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

PRAVEEN GUPTA
MEMBER (JUDICIAL)